



INTELLECTUAL
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GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
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Dated-13/12/2016

TRADE MARKS REGISTRY, DELHI CIRCULAR

The Opposition/Rectification matters posted before Shri V. Natarajan Deputy Registrar, Delhi for hearing from 20/12/2016 to 30/12/2016 at Trade Marks Registry, Delhi has been adjourned due to Christmas vacation and administrative reasons. The hearing is Re- schedule to the following dates. All matters have been reported as under:-

1. Administrative Reasons

SI. NO.	Date of hearing	Re –Schedule Date
1	20/12/2016	02/01/2017
2	21/12/2016	03/01/2017
3	22/12/2016	04/01/2017

2. Christmas Vacation

SI. NO.	Date of hearing	Re –Schedule Date
1	26/12/2016	05/01/2017
2	27/12/2016	09/01/2017
3	28/12/2016	10/01/2017
4	29/12/2016	11/01/2017
5	30/12/2016	12/01/2017

All concerned parties are requested to take note of the Revised Schedule and attend the hearing. This is in addition to the regular fixing on that particular date. No separate intimation will be issued. All are requested to treat this Re-Schedule information as service.

V. Natarajan
(SHRI V. NATARAJAN)

DEPUTY REGISTRAR OF TRADE MARKS & G. I
(NEW DELHI)